

water for this project, taking into account the water allocation made by the Krishna Water Disputes Tribunal. The State Government have been requested to depute their officers for discussions in the Central Water Commission to expedite the clearance of the project.

Allocation of Diesel and Kerosene Oil for Gujarat

974. SHRI AMARSINGH V. RATHAWA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the details of allocation of Diesel and Kerosene Oil for Gujarat State for the last six months and the quantum to be made during the next three months;

(b) whether Government have considered to increase the import of Diesel and Kerosene Oil to meet the rising demand and shortage of these commodities; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI VEERENDRA PATIL): (a) The following are the details of allocations of High Speed Diesel (HSD) oil and Kerosene for Gujarat State for the last six months:—

Figures in Metric Tonnes

Month	Allocations of High Speed Diesel Oil	Allocations of kerosene
December, 1979	58,309	35,398
January, 1980	52,628	33,854
February, 1980	57,150	28,708
March, 1980	59,000	35,091
April, 1980	61,900	32,820
May, 1980	61,900	32,900

The allocations of High Speed Diesel and Kerosene for Gujarat State for

June, 1980 are 61119 and 29776 tonnes respectively. The allocations for the coming months will be decided after taking into account the overall availability and movement capacity for these two products.

(b) The total indigenous production of diesel and kerosene being lower than the demand, the imports of these two products are being made regularly. These imports have been maximised in the last few months in order to ensure their adequate availability at the coastal locations. Availability of the products at the upcountry locations, however, is dependent upon the transportation capacity.

(c) The total imports of High Speed Diesel and Kerosene during January—May, 1980 were about 1.6 million tonnes and 0.74 million tonnes respectively.

Water logging in Coal Mines of Bihar

975. KUMARI KAMLA KUMARI: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether the working of coal mines of Bihar was totally stopped due to water logging in the mines during last three months;

(b) if so the total estimated loss of production during that period;

(c) whether any casualty was reported; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) to (d). Does not arise.

Setting up of Coal Gasification Plants

976. SHRI NIREN GHOSH: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) is there any plan to set up coal gasification plants;